

(c) if so, in how many days Government will fill up this gap ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA) : (a) to (c). Some breaches have occurred in the right side embankment of the Gandak in 8 to 11 km. in the Piprasi Pipraghat embankment system in 1983. The retired bund for closing the breaches could not be completed by Bihar Government due to public opposition. It is reported that flood waters have entered through these breaches flooding Bihar and U.P. areas.

The Government of Bihar have reported that they have decided to take up these works after the floods of 1984. It is not possible to say in how many days Bihar will be able to close these breaches.

Allocation of Funds for Agricultural Research by ICAR during Sixth Plan Period

3130. DR. A.U. AZMI : Will the Minister of AGRICULTURE be pleased to state :

(a) the plan programme-wise and year-wise allocation of funds for agricultural research made during Sixth Plan period and the funds released to ICAR during 1980-81, 1981-82, 1982-83, 1983-84 and upto 1 August, 1984 in 1984-85 vis-a-vis amounts expected to be allocated in the remaining plan period ;

(b) whether larger gaps between Plan allocations and actual funds utilized reflect planning gaps or implementation gaps or both, with justification therefor programme-wise ;

(c) how Government monitor and ensure efficient fund utilization and timely research results required for developmental programmes ; and

(d) the corrective measures Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRI YOGENDRA MAKWANA) :
(a) As per statement (See Cols. 151-154).

(b) The Plan allocations are split into yearly budget provisions which are subsequently revised at R.E. stage every year. There has been no gap as such between the yearly allocation and actual utilization in the case of ongoing programmes. However, a gap is there only in the case of new programmes which put together constitute only 9% (approx.) of the total plan allocation. This is mainly due to the time taken in preparation of detailed project proposals, their clearance, selection of site, land acquisition etc.

(c) Fund utilization is monitored by the I.C.A.R. Headquarters regularly. The implementation of the Research Programmes is monitored every year through Staff Research Councils in case of Institutes and Workshops in the case of the coordinated projects. This is followed by a five yearly evaluation by a Quinquennial Review Team.

(d) Does not arise.

Allocation of Flats Under SFS in Vijay Mandal Enclave and in East Kaliash

3131. SHRI UTTAM RATHOD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the allottees of flats of category-I in East of Kaliash (near CSP flats) and flats of category-II in Vijay Mandal Enclave under the Self-financing Scheme of Delhi Development Authority have already paid their fourth instalment in March, 1983 ;

(b) whether the flats in question are not yet ready for handing over to the allottees ; and

(c) if so, the action taken by Government to complete the construction of these flats and handing them over to the allottees at an early date ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF

Statement

Rs. in lakhs.

Programme	Sixth Plan 1980-85		1980-81		1981-82		1982-83		1983-84		1984-85	
	Allocation	Sanc- tioned 1980-85 outlay	R.E.	Actual	R.E.	Actual	R.E.	Actual	R.E.	Actual	B.E.	Actual upto June, 1984*
I. IITs and National Research Centres												
(a) Continuing	11675.34	11348.17	1228.65	1548.87	1583.60	1791.74	1843.35	2338.20	2500.87	2422.33	3403.00	367.78
(b) New Starts	900.85	815.70	—	—	—	—	29.00	—	13.40	4.36	112.00	1.02
Total (a + b)	12575.37	12163.82	1228.65	1548.87	1583.60	1791.74	1872.35	2338.20	2514.27	2426.69	3515.00	368.80
II. Coordinated Research Project												
(a) Continuing	7405.19	7471.18	1263.22	1144.30	1152.19	1168.93	1350.50	1393.17	1204.25	1357.00	1529.00	21.44
(b) New Starts	784.79	419.32	—	—	2.50	—	13.00	1.18	64.00	104.36	120.00	4.63
Total (a + b)	8189.98	7920.50	1263.22	1144.30	1154.69	1168.93	1363.50	1394.35	1268.25	1461.36	1649.00	26.07
III. Agricultural Education												
(a) Continuing	7192.00	6961.91	1100.00	1197.50	1296.18	1300.71	1399.94	1457.90	1465.62	1462.65	1276.70	41.01
(b) New Starts	467.60	249.10	—	—	2.79	—	13.60	—	8.80	5.75	73.30	—
Total (a + b)	7659.60	7231.01	1100.00	1197.50	1298.97	1300.71	1413.54	1457.90	1474.42	1468.40	1350.00	41.01

PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, DDA informed that most of them have paid 4th instalment in March, 1984.

(b) Yes.

(c) DDA expects to complete and hand over the flats within normal period i.e. by February, 1985 and have taken all steps to ensure this.

Drinking Water Facilities Provided to Rural Areas

3132. SHRI AMAR ROYPRADHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether since independence till date drinking water facilities have been provided to all the rural areas ;

(b) if so, the number of villages provided with this facility and the number of villages where it has not been provided so far and the reasons therefor ;

(c) the target to provide drinking water facility to the rural areas in the Seventh Five Year Plan and the target fixed for the same in the Sixth Five Year Plan ;

(d) whether the target fixed during the Sixth Five Year Plan has been achieved ; and

(e) if not, the reasons therefor and the steps Government propose to take in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) and (b). Drinking water supply is a State subject. The States formulate and execute schemes for providing drinking water in rural areas. Provision for this purpose is made in the MNP in the State Sector. A survey was conducted in 1980 to identify villages which have no safe source of drinking water and on the basis of defined criteria, 2,30,784 villages were identified as 'Problem Villages'. The Centre Provides grants to the States under the ARWSP to

supplement the resources of the State for the purpose of covering these identified problem villages. Out of 2,30,784 problem villages identified as on 1.4.1980, 1,58,024 have been provided with at least one source of safe drinking water till 30 June, 1984 leaving a balance of 72,760 to be covered. 41,859 villages are targeted to be covered during 1984-85. This will leave a balance of 37,017 villages to be covered during the Seventh Five Year Plan. By the end of the Sixth Five Year Plan 53.2 per cent of the rural population are expected to be covered with drinking water facilities.

The reason for not being able to cover all the problem villages by 31.3.1984 is partly inadequacy of resources and partly difficult terrain and local conditions.

(c) The target during the Sixth Five Year Plan was to cover all the identified problem villages with at least one source of safe drinking water by 31.3.1985. The Seventh Five Year Plan target has not yet been finalised. However, according to the Approach Paper to the Seventh Five Year Plan, the target for International Water Supply and Sanitation Decade (1981-91) namely, coverage of 100 per cent of the rural population by 31.3.91 may be targeted to be achieved by the end of the Seventh Five Year Plan.

(d) Precise information in this regard will be available only at the end of the Sixth Five Year Plan. However, according to present indications, 37,017 problem villages are expected to be carried forward to the Seventh Five Year Plan period.

(e) The reasons have already been indicated in reply to part (b) of the question. The allocation under Centrally Sponsored Accelerated Rural Water Supply Programme has been stepped up and Rs. 242.50 crores is being made available during 1984-85. A further amount of Rs. 50 crores is also being made available under the Incentive Scheme.

केन्द्रीय भवन निर्माण अनुसंधान संस्थान, दिल्ली
द्वारा "करो सीमेंट" से बने मज्ज
मज्जारों का विकास

3133. श्री हेमवती मन्वन बहुगुणा : क्या